

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 112 of 2016 & IA 264 of 2016**

**Dated :14<sup>th</sup> July, 2016**

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member

**In the matter of :**

Gujarat Granito Manufacturer's Association ...Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M. G. Ramachandran for R. 2 & 3

**ORDER**

Learned counsel for the appellant seeks two weeks time to file rejoinder.  
He may file the same on or before 28.07.2016 after serving copy on the other  
side.

List the matter on **30.08.2016**.

(I. J. Kapoor)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*Ts/jps*